

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
AT HYDERABAD.

WEDNESDAY THE THIRL DAY OF DECEMBER
ONE THOUSAND NINE HUNDRED AND EIGHTY

: PRESENT :

THE HON'BLE MR.B.N.JAYASIMHA : VICE CHAIRMAN

AND

THE HON'BLE MR.D.SURYA RAO : MEMBER



ORIGINAL APPLICATION NO. 486/86.

Between:

G. Saraiyah

.. Applicant.

And

The Executive Engineer,
Ground Water Board, Div.IX,
Ministry of Irrigation,
13-6-446, near John Singh Temple,
Guddi Malkapuram,
Hyderabad - 500028.

.. Respondent.

Application under Section 19 of the Administrative Tribunals Act, 1985, praying that in the circumstances stated therein the tribunal will be pleased to direct the Respondent herein to issue call letter to the Applicants and to allow them to appear for the test, interview and selection on the date to be fixed by the respondent for the vacancies of TECHNICAL OPERATOR DRILLING Posts as per Notification No. Div.IX 23/862211/AP dated 14-10-86 along with the candidates sponsored by the Employment Exchange pending the final decision in O.A. No. 486/86 presented to the Tribunal to issue directions to the Respondent herein to consider the cases of the Applicants and allow them to appear for the test interview and selection on 4-12-86 or on such future date to be fixed by the respondent for the vacancies of TECHNICAL OPERATOR DRILLING

posts as per Notification No. Div.IX/ 23/862211/AP
dated 14-10-86 alongwith the candidates sponsored by the
Employment Exchange.

Application coming on for orders upon perusing
the application and upon hearing the arguments of Mr.
A.Krishna Murthy, Advocate for the Applicant.

The Tribunal made the following Order:-

Admit:

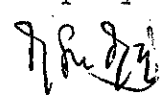
It is stated by the Learned Counsel for the Applicant.
that the applicant has sent his application dt.27.11.86
by certificate of posting on 27-11-86.

By way of Interim Order the respondents were directed
to consider the case of the applicant for selection alongwith
the candidates sponsored by the Employment Exchange, however
subject to the condition that the applicant fulfils the rules
regarding qualifications, fitness, etc., and his application
was received by the authorities the applicants selection
will be subject to the result of the Main Application.

Post the main application for final hearing alongwith
other connected cases.

Sd/-M.A. Hameed
for Deputy Registrar.

/True copy/


for Deputy Registrar.

To

1. The Executive Engineer,
Ground Water Board, Div.IX
Ministry of Irrigation, 13-6-446 Near Johnsingh Temple,
Guddi Malkapuram, Hyderabad -- 500 028.
2. One C.C. to Mr. A.Krishna Murthy, Advocate.
H.No. 16-10-160/2, Old Malakpet, Hyderabad.
3. One spare copy.

pvm